

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

**Application No.26 of 2013 (SZ) (THC)
(WP.No.21439 of 2005 (High Court of Karnataka))**

Applicant(s) Respondent(s)
Janajagrithi Samithi, Nandikur Vs. The Union of India and others

Legal Practitioners for Applicant(s) Legal Practitioners for Respondents
Sri. Clifton D'Rozario Smt. M. Sumathi for R-1
Maitreyi Krishnan Sri P.N. Rajeswaran for R-5

Application No.27 of 2013 (SZ) (THC)

Applicant(s) Respondent(s)
CSI St. Luke's Church, Santhoor Village Vs. The Union of India and others

Legal Practitioners for Applicant(s) Legal Practitioners for Respondents
Shri. Clifton D'Rozario Smt. M. Sumathi for R-1
Maitreyi Krishnan Sri P.N. Rajeswaran for R-5

Application No.28 of 2013 (SZ) (THC)

Applicant(s) Respondent(s)
Bellibettu Alide Deasthana, Yellur Vs. The Union of India and others

Legal Practitioners for Applicant(s) Legal Practitioners for Respondents
Shri. Clifton D' Rozario Smt. M. Sumathi for R-1
Maitreyi Krishnan Sri P.N. Rajeswaran for R-5

Appeal No.51 of 2012 (SZ) (THC)

Appellant(s) Respondent(s)
Janajagrithi Samithi Vs. The Union of India and others

Legal Practitioners for Appellant(s) Legal Practitioners for Respondents
Shri Clifton D' Rozario Smt.M. Sumathy for R-1
Maitreyi Krishnan Sri P.N. Rajeswaran for R4

COMMON ORDER

Note of the Registry	Orders of the Tribunal
Order Nos. 8 to 11	<p data-bbox="537 397 831 440">Date: 10th July, 2017</p> <p data-bbox="537 491 1382 564"><u>Application Nos.26, 27 & 28 of 2013 and Appeal No.51 of 2012</u></p> <p data-bbox="537 626 1382 881">Learned counsel appearing for the applicants / appellant are present. This is part-heard matter. As the Expert Member is not available, the final arguments cannot be heard.</p> <p data-bbox="646 935 1360 978">List the matters for final arguments on 02.08.2017.</p> <p data-bbox="954 1110 1382 1196">.....J.M. (Justice M.S. Nambiar)</p>

